

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

18. IA 3580(MB)2023
IN
C.P. (IB)/1011(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.11.2023**

Name of the Party: IDBI Bank Limited
Vs
Process Construction And
Technical Services Private Limited

Section 7, 19(2) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Ms. Nitu Chaturvedi, Ld. Counsel for the Applicant present. Mr. Hritik K. Phapale i/b Mr. Mangesh M. D. Patel, Ld. Counsel for the Respondent Nos. 1 and 2 present.
2. Ld. Counsel for the suspended Board of Director(s) are directed to provide all documents as required by the Resolution Professional within a week.
3. Post this matter on **10.11.2023** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)